the districts of Mymensingh, etc. towards Assam. That is an old story. To some extent it has continued after Independence and there was no check for two, three or four years. After that they were stopped, not completely because the border was long but they were largely stoped. So, the attempt is to first stop them from coming in and to deal with those have recently come in the last years, apart from the initial surge, to give them notices. Now, another question has arisen, because, if the Member sees Pakistan newspapers, v:tuperative there is a tremendous and virulent agitation carried on that we are dealing with Indian nationals who are Muslims in this Therefore, the question is of devising some method of enquiry whereby it may be assured that a person who is supposed to be an infiltrant came from Pakistan. We cannot leave it merely to a police agency which may not perhaps decide quite correctly in some cases,

Mr. Speaker: Next question.

Shri U. M. Trivedi: Sir, I wanted to put a supplementary.

Mr. Speaker: I looked this side also. I may have made a mistake, but I am sorry. After this long statement, I do not think any further supplementary is necessary.

Basic Aids for the Blind

*37. Shri R. G. Dubey: Shri P. K. Deo: Shri Buta Singh: Shri Vishram Prasad:

Will the Minister of Education be pleased to state:

(a) whether his attention has been drawn to the statement of Mr Eric Bolter, Associate Director, American Foundation for the Overseas Blind that in the developing countries even the basic aids necessary for the physical disability of the blind are missing; and

(b) whether the Government of India have given their thought to the same?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). Yes, Sir.

Shri R. G. Dubey: What is the kind of assistance received from the various international agencies, and are these manufactured in this country?

Shrimati Soundaram Ramachandran: The international agency loaned us the services of an expert for three months to find out that we can manufacture in this country. Then again they have given us an engineer to give training to adult blinds in light engineering. We have also started manufacturing braille writing frames, arithmetic frames etc, to some extent but certainly it is not adequate. All steps are taken to produce adequate quantities in Debra Dun adult blind training centre.

Shri R. G. Dubey: May I know whether any steps have been taken to prepare a kind of a census of the blind population and the institutions in the country with a view to rehabilitating them?

Shrimati Soundaram Ramachandran: In the census itself, they are enumerated separately, but I do not have the figures now. But we are trying through the State Governments and voluntary agencies to enlist as large a number of blind children as is possible in special schools and also in normal schools. With this object in view we have started various regional training entres for training adequate number of teachers for the blind chools.

डा० राम मनोहर लोहिया: दुनिया के किसी भी देश के मुकाबले सबसे ज्यादा श्रन्धे हिन्दुस्तान में हैं। इस कारण गरीबी के श्रलावा चिलकती धूप में जूतों का श्रभाव है। क्या भारत सरकार ने दूसरे देशों के साथ इस पर विचार किया है?

Shrimati Soundaram Ramachandran: I shall try to answer it to the extent

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as I have understood. There was a conference for South-East Asia Kuala Lumpur where foreign experts also were available. We also sent our Secretary and others and we taking the help of international agencies also for improving the educational and rehabilitation facilities for the blind.

डा० राम मनोहर लोहिया: मेरे सवाल का जवाब नहीं दिया गया । चिलकती धूप में जुतों के स्रभाव से स्रादमी ज्यादा स्रन्धा होता है।

श्रीमती सौंदरम रामचन्द्रन : मैंने ऐसा कभी नहीं सुना है।

डा० राम मनोहर लोहिया : ग्राज सुन लें मन्त्री महोदय ।

श्रीमती सौंदरम रामचन्द्रन : श्रभी तक मैंने ऐसा नहीं मुना है।

श्री विश्राम प्रसाद : हमारे देश में श्रेशी की संख्या कितनी है तथा उनकी शिक्षा ग्रौर उनके रहने के लिये सरकार ने कितनी जगहीं में इंस्टिटयटस खोले हैं, ग्रीर उनको सरकार की ग्रोर से कितनी मदद दी जाती है ?

भ्रष्यक्ष महोदय : यह सवाल तो दूसरे विषय के सम्बन्ध में था।

Dr. Sarojini Mahishi: In addition to the supply of the basic needs for the blind, may I know whether any positive steps are being taken to prevent blindness among children in the initial stages?

Shrimati Soun! iram Ramachandran: Certainly, the expansion of the maternity and child welfare service takes special care so that infant blindness has been greatly decreased, and for the prevention of adult blindness, schemes such as the trachoma control schemes are in vogue.

Limited I.A.S. Examination

Siri Surendra Pal Singh: *38. Shri Bhakt Darshan: Dr. L. M. Singhvi: Shri Maniyangadan

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 137 on the 27th February, 1963 and state:

- (a) whether any final decision has since been taken regarding the holding of limited I.A.S. examination; and
 - (b) if so, the details thereof?

The Minister of State in the Min'stry of Home Affairs (Shri Hajarnavis): (a) and (b). The scheme is still under consideration.

Shri Surendra Pal Singh: Since this proposal has been under the active consideration of the Government for a very long time now, may I know if the Home Minister is prepared to lay down a time-limit by which would come to a final decision?

Shri Hajarnavis: I wish we could do it, but it has not been possible because we have encountered a number of difficulties, and before we solve them, we shall have to consultations with the State Governments as well as with other Ministries.

Shri Surendra Pal Singh: May know if the Home Minister held a conference of all the State Secretaries in June last for discussing this matter at length and to come to a final decision, and, if so, what was the outcome of that conference?

The Minister of Home Affairs (Shri Lal Babadur Shastri): Yes, Sir; I did discuss with the Chief Ministers about this scheme.

Shri Surendra Pal Singh: The Chief Secretaries.

Shri Lal Bahadur Shastri: Yes, but I have discussed with the Chief Ministers also, and they felt that the Chief Secretaries should be met first. We